

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, SECTOR 17 E

CONTEMPT PETITION NO.63/67/2020  
IN  
ORIGINAL APPLICATION NO.63/926/2017

DATED THIS THE 10<sup>th</sup> DAY OF DECEMBER, 2020

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

1. Khem Raj Verma  
S/o late Sh. Moti Ram  
R/o Village Sainjari  
P.O. Sainj, Tehsil Suni  
District Shimla, H.P.
2. Pushap Lal  
S/o late Sh. Hira Lal Sharma  
R/o IIAS Colony  
Block-C, Room No.68-69  
Boileauganj, Shimla, H.P.
3. Soni Kumar  
S/o Sh. Shiv Charan  
R/o Quarter No.31-32  
Fireman Line, B Block  
R.P.Niwas, Shimla-5, H.P.
4. Saroj Devi  
W/o Sh. Sushil Kumar  
R/o House No.7-8  
Barighat Line  
Near Advance Study  
Chaura Maidan

District Shimla, H.P.

5. Smt.Savita Devi  
W/o Sh. Rakesh Kumar  
R/o. Quarter No.26-27  
Military Barack No.1  
IIAS R.P.Niwas  
Shimla, H.P.

....Petitioners

(By Sr.Advocate Shri Sanjiv Bhushan - through video conference)

Vs.

Prof. Makrand R. Pranjape (Director)  
Indian Institute of Advanced Study  
Shimla, H.P.-171005.

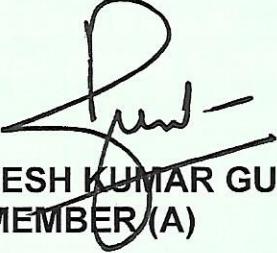
.....Respondent

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, Shri Sanjiv Bhushan, learned Senior Advocate wishes to withdraw the present Contempt Petition with liberty to file a fresh one with better particulars.

2. Accordingly, the Contempt Petition is dismissed as withdrawn with liberty as aforesaid.

  
(RAKESH KUMAR GUPTA)  
MEMBER (A)

  
(SURESH KUMAR MONGA)  
MEMBER (J)

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